NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAL

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/267/ (IB)/2017

NAME OF THE PETITIONER(S)

: PANASONIC INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: PONNMONEY MARKETING PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K.BALAMURALI

KB ahrlinh

ORDER

Counsel for petitioner present and submitted that a civil suit was filed in this matter. The suit has been decreed ex parte. At this juncture, there is no representation on behalf of respondents. . The Registry is directed to send notice to the respondents. Counsel for petitioner is also directed to cause private notice on the respondents, send a copy to the petition alongwith the notice and file proof of sending and effecting service of notice by way of an affidavit by the next date of hearing. Counsel for petitioner is directed to file an affidavit and bank statement as per Sec.9 (3) (b) & (c) of IB Code, 2016. Put up on 21.07.2017 at 2.30 P.M.

(Ch. Md. Sharief Tario Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)